HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 13 /APPTT.

RANCHI DATED THE 27TH MARCH, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Joint Registrars (Non Judicial) of the Court {consequent upon promotion of Sri Sushil Kumar Mishra and Sri Krishna Murari Tiwari, both Deputy Registrars (Non Judicial) to the rank of Joint Registrar (Non Judicial)} in the following manner with immediate effect:-

SI. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Gopal Jha	Joint Registrar (Administration) –I
02.	Sri Sushil Kumar Mishra	Joint Registrar (Administration) –II
03.	Sri Krishna Murari Tiwari	Joint Registrar (Administration) –III

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court, Sd/- Mohammad Shakir Registrar General

MEMO NO. 1258 /APPTT.

RANCHI DATED THE 27TH MARCH, 2023

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 14 /APPTT.

RANCHI DATED THE 27TH MARCH, 2023

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Deputy Registrars (Non-Judicial) of the court (consequent upon promotion of Sri Sushil Kumar Mishra & Sri Krishna Murari Tiwari, both Deputy Registrars (Non Judicial) to the rank of Joint Registrar (Non Judicial) & sad demise of Sri Rinku Kumar Sinha (died in harness) as well as promotion of Sri Ratan Kumar, Sri Mithilesh Kumar Choudhary, Sri Rajeeva Kumar Singh, all Assistant Registrars (Non Judicial) and Sri Neelendu Sharan, Court Master to the rank of Deputy Registrar (Non Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

SI. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Raman Bihari Swaroopa	Deputy Registrar (Non-Judicial) –I
02.	Sri Devdutta Sharma	Deputy Registrar (Non-Judicial) –II
03.	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –III
04.	Sri Santosh Kumar Agrawal	Deputy Registrar (Non-Judicial) –IV
05.	Sri Ratan Kumar	Deputy Registrar (Non-Judicial) –V
06.	Sri Mithilesh Kumar Choudhary	Deputy Registrar (Non Judicial)—VI
07.	Sri Rajeeva Kumar Singh	Deputy Registrar (Non Judicial)—VII
08.	Sri Neelendu Sharan	Deputy Registrar (Non Judicial)—VIII

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court, Sd/- Mohammad Shakir Registrar General

MEMO NO. 1259 /APPTT.

RANCHI DATED THE 27TH MARCH, 2023

Registrar General